

# Madhya Pradesh State Judicial Academy, Jabalpur

## ECT-002-2021 (2<sup>nd</sup> Phase) Online TOT Programme for Master Trainers (Judicial Officers)

on

### Electronic Case Management Tools (ECMT) for Advocates and Updated Features of CIS

#### Schedule of Programme\* 22-02-2021

Duration	Topic	Sub-topics	Speaker
10.30 AM to 10.35 AM	Opening Remarks	--	Director MPSJA
10.35 AM to 10.45 AM	Overview of eCourts project	Introduction about eCommittee Role of Advocate as game changer Key take aways of this training eCourts Project getting Digital India Award 2020	Shri Yashpal Singh
<b>Electronic Case Management Tools for Advocates</b>			
10.45 AM to 11.05AM	eCourts related Websites	eCommittee website ( <a href="https://ecommitteesci.gov.in/">https://ecommitteesci.gov.in/</a> ) NJDG ( <a href="https://njdg.ecourts.gov.in/njdgnew/index.php">https://njdg.ecourts.gov.in/njdgnew/index.php</a> ) eCourts services ( <a href="https://services.ecourts.gov.in/ecourtindia_v6/">https://services.ecourts.gov.in/ecourtindia_v6/</a> ) District Court Websites ( <a href="https://districts.ecourts.gov.in/">https://districts.ecourts.gov.in/</a> )	Shri Sharad Joshi
	How to get eCourts services 24 x 7	Causelist/Judgments/Orders/Case Status Automatic receipt of SMS and eMail on Court listing, SMS Push And Pull services Benefits of registration of Advocates in Court CIS	Shri Sharad Joshi
11.05 AM to 11.25 AM	eCourts services mobile App for Advocates	Case Management: Get Case status/causelist/orders My Cases/ Export and Import QR scan option and its utility for Advocates	Shri Nimish Raja
<b>Tea Break 11.25 A.M to 11.40 A.M</b>			
11.40 AM to 12.10 PM	Service Delivery in Court Complexes:	eSewa Kendra Kiosks Digital display boards	Shri Samresh Singh

	<b>Other eServices:</b>	Online certified copies eGate pass	<b>Shri Manish Singh Thakur</b>
12.10 PM to 12.40 PM	<b>eFiling - the digital online filing process</b>	Registration of Advocate in eFiling website. Steps to eFile a case. Advantages of eFiling Case portfolio management Know the case status any time	<b>Shri Ravi Zarola</b>
12.40 PM to 01.10PM	<b>New features under eCourts Project</b>	Virtual courts ePayment of court fee, Fine, civil deposits. Nstep	<b>Shri Anand Jambhulkar</b>
<b>Lunch Break 1.10 PM to 1.45 PM</b>			
01.45 PM to 02.20 PM	<b>Updated features of CIS 3.2-Appeal Filing</b>	Vertical integration of Lower Court Data Saves the data entry in appellate Court	<b>Shri Anand Jambhulkar</b>
02.20 PM to 02.55 PM	<b>ICJS Interoperable Criminal Justice Delivery System</b>	Concept of ICJS ; ICJS Pillar ; ICJS speciality; ICJS features ; ICJS menu under CIS 3.2 ; ICJS Dash Board Consume FIR- Fetching FIR data from police station Consume Chargesheet- Fetching Charge sheet data-	<b>Shri Bharat Kumar Vyas</b>
<b>TEA BREAK 02.55 PM to 03.10 PM</b>			
03.10 PM to 03.30 PM	<b>New features of CIS</b>	ECMT Tools for Commercial Courts under CIS Case Management Hearing/Pre Trial Conference Tool	<b>Shri Abhishek Gour</b>
03.30 PM to 03.45 PM	<b>Video Conferencing</b>	How to appear in Video Conferencing How to scan the document and make PDF Making Accessible PDFs Uploading documents	<b>Shri Harsh Bahrawat &amp; Shri Krishna Agrawal</b>
03.45 PM to 04.00 PM	<b>Help desk and training videos</b>	Help desk for Advocates (if available in High court it can be informed) Help Manuals & Videos in Regional Languages	<b>Shri Harsh Bahrawat &amp; Shri Krishna Agrawal</b>
04.00 PM to 04.30 PM	Interaction & Feedbacks	--	<b>Moderated by Officers of Academy</b>

\* As per schedule prepared by eCommittee, Supreme Court of India.

**Director**